NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.552/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company		ICICI Bank LtdVersus-Vista Steel Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
Anich	hex Julia, A	dro cate four Finan	ciel Cenditon	Kirty July
My	. Many	v shutera	, Advocals Corporal Debtory	THILL:
Mrs.	Rajesh Ke	eman Erupta,, Certehazie, Ad	Adv Corporate v telto:	

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 24/11/2017 for admission.

8d

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

Sd